

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 174 OF 2016 &
IA NO. 380 OF 2016, IA NOS. 884 & 885 OF 2018

Dated: 31st August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Gujarat Gas Ltd.	 Appellant(s)
	Versus	
Saint Gobain Pvt. Ltd. & Anr.	 Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Aditi
Ms. Parminder Kaur
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Ms. Rimali Batra
Ms. Saumya Sharma for R.1

Mr. Sumit Kishore for R.2

ORDER

Learned counsel for the appellant seeks a week's time to file rejoinder to the I.A. No. 884 of 2018. He may file the same on or before 07.09.2018 with advance copy to the other side.

List the matter for hearing on **10.09.2018.**

(B. N. Talukdar)
Technical Member (P&NG)

ts/tpd

(Justice Manjula Chellur)
Chairperson